HIGH COURT OF TRIPURA AGARTALA

NoF.54(1)-HC/2021/ 11143

1st June, 2021

NOTIFICATION

It is hereby notified that during the ensuing Summer Vacation in the High Court of Tripura w.e.f. 07.06.2021 to 19.06.2021, Hon'ble Mr. Justice Arindam Lodh will sit in Vacation Court on 14.06.2021 at 10.30 AM and will hold court though virtual mode. For urgent cases which cannot wait, the concerned Lawyer/Party-in-Person may mention the case for urgency before the Hon'ble Judge through the Registry of the High Court.

Filling of case(s) will be allowed on **10.06.2021 & 11.06.2021 from 10.30 AM to 12.30 PM**.

During the Vacation, limitation will be regulated as per the Section 4 of the Limitation Act, 1963.

During the Vacation w.e.f. 07.06.2021 to 19.06.2021, the Registry of the High Court will remain functional **from 10.00 AM to 04.00 PM** on 14.06.2021 (i.e. the Vacation Court Day); and **from 10.30 AM to 02.00 PM** on 07.06.2021, 08.06.2021, 09.06.2021, 10.06.2021, 11.06.2021, 15.06.2021, 17.06.2021 & 18.06.2021.

By order,

Sd/-

(D. M. JAMATIA) REGISTRAR GENERAL

NoF.54(1)-HC/2021/ 11144-251

1st June, 2021

Copy to: -

- 01. The Secretary General, Hon'ble Supreme Court of India, New Delhi;
- 02. The Registrar Generals of all the High Courts in India;
- 03. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
- 04. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
- 05. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;

- 06. The Secretary to Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;
- 07. The Advocate General, Tripura, Agartala;
- 08. The Sr. Govt. Advocate, High Court of Tripura, Agartala;
- 09. The Chairman, Bar Council of Tripura, Agartala;
- 10. The Govt. Advocate, High Court of Tripura, Agartala;
- 11. The Secretary, High Court Bar Association, Agartala;
- 12. The Secretary, Tripura Bar Association, Agartala;
- 13. The Assistant Solicitor General of India, Govt. of India, Agartala;
- 14. The Public Prosecutor, High Court of Tripura, Agartala;
- 15. The LR & Secretary, Law, Govt. of Tripura, Agartala;
- 16. The District & Sessions Judge, Gomati District, Udaipur/Khowai District, Khowai/North Tripura District, Dharmanagar/Dhalai District, Ambassa/ Sepahijala District, Sonamura/West Tripura District, Agartala/Unakoti District, Kailashahar/South Tripura District, Belonia;
- 17. The Judge, Family Court, Udaipur, Gomati District/Khowai, Khowai District/Agartala, West Tripura District/Dharmanagar, North Tripura/Kailashahar, Unakoti District/Sonamura, Sepahijala District / Ambassa, Dhalai District/Belonia, South Tripura;
- 18. The Registrar (Vigilance), High Court of Tripura, Agartala;
- 19. The Registrar (Judicial), High Court of Tripura, Agartala;
- 20. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
- 21. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
- 22. The Joint Registrar, High Court of Tripura, Agartala;
- 23. All the Deputy Registrars, High Court of Tripura, Agartala;
- 24. The Chief Librarian, High Court of Tripura, Agartala;
- 25. The Private Secretary-I attached with the Registrar General, High Court of Tripura, Agartala;
- 26. / All the Assistant Registrars, High Court of Tripura, Agartala;
- The System Analyst, High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
- 28. All the Superintendents, High Court of Tripura, Agartala;
- 29. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
- 30. The Court Master(s), High Court of Tripura, Agartala;
- 31. The Bench Clerk(s), High Court of Tripura, Agartala;
- 32. All the Bench Sections, High Court of Tripura, Agartala,
- 33. Notice Board of the Court-house; and
- 34. Order File.

REGISTRAR GENERAL